Appendix 1 – Reporting to Supervisors

Name of lending Institution:															
Statement of Loans to related parties as at															
Name of	Relati onshi	Purp ose	Date of	Type of	Amount Sanctio	Amount Outstan	Rate of	Remai ning	Colla	iteral	Credit Rating		Classifi cation	Remar ks	Except
Relate d party	p with Bank	of loan	approva I (DDMM YY)	Expos ure (Fund / Non- Fund based)	ned (In ₹ crore)	ding (In ₹ crore)	Intere st (%)	term to maturit y (days)	Valu e	Last valu atio n date	Interna I	Exter nal	of Account (Standa rd// NPA)	(Accou nt Restru ctured/ Terms chang ed)	Report s by Interna I Auditor s
Total Relate d party loans															
Total Relate d party loans as %															

of total loans								
Total Relate d party								
exposu re as % of								
total Expos ure								

Note- Banks shall report total exposure to related parties which shall include loans and advances, non-fund-based facilities and investments.

Statement of Contracts and Arrangements to related parties as at											
Name of Related party	Relationship with bank	Date of approval	Nature of contract/ arrangement	Value of contract/ Arrangement	Important Terms & Conditions (in brief)						